

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-4518-JK (LD) of 2026

DATED:- 09 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/4/2026

Dated:- 09 - 04 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 4518-JK(LD) of 2026 dated 09.04.2026.

Sr. No.	Titled	OIC
1	WP(C) No. 35/2026 titled M/s Pardeep Loria Th. Pardeep Loria Vs. U.T. of J&K and others	Sh. Purshotam Kumar, Chief Engineer, PMGSY Jammu,
2	M/S A. K. Engineers and contractors Pvt' Ltd, Channi Himmat, Jammu V/s J&K Proiects Construction CorPoration Ltd (JKPC), Panama Chowk, Jammu and others	Sh. Rajan Mangi, Executive Engineer, Division Satwari
3	,WPC No. 2182/2024 titled M/s Aftab Construction v/s UT of J&K and others.	Er. Farheed Ahamd Khan, Executive Engineer Public Works (R&B) Department Division Dalgate
4	WPC No. 2184/2024 titled M/s Aftab Construction V/s UT of J&K and others.	Er. Zubair Ahmad Dar, Executive Engineer, R&B Division, Budgam,
5	OA No. 1685/2025 Sahil Gupta Vs. UT of J&K & Ors.	Ms. Namrita Wanchoo, Under Secretary to Govt. PW(R&B) Department.
6	OA No. 478/2025 Tejinder Gupta Vs. UT of J&K & Ors.	Er. Rohit Gupta, Executive Engineer, PW(R&B) Division, Kathua.
7	CCPS No. 95/2025 WP(C) No. 3078/2024 Ashok Gupta Vs. UT of J&K & Ors.	Er. Parvaiz Malik, Executive Engineer, PW(R&B) Division, Jammu East.
8	WP(C) No. 650/2026 M/s Puran Chand & Sons Vs. UT of J&K & Ors.	Sh. Mohd. Qasim, Executive Engineer, PMGSY Division, Billawar.

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